AN HON. MEMBER: According to this clock there is still one more minute.

MR. CHAIRMAN: Anyway you have spent that one minute.

SHRI C. G. K. REDDY: You have saved the hon. Minister for Rehabilitation.

MR. CHAIRMAN: The question hour is over.

# WRITTEN ANSWERS TO QUESTIONS

CLAIMS OF DISPLACED FERSONS FROM

#### RURAL AREAS

\*315. LT. Col. J. S. MANN: Will the Minister of REHABILITATION be pleased to state:

- (a) whether it is a fact that a large number of property claims of displaced persons from rural areas of West Pakistan are being rejected in toto on the ground: (i) that they have been allotted land less than 4 acres and that their claims have been assessed at less than Rs. 10,000, or (ii) that they have been allotted land more than 4 acres and that their claims have been assessed at less than Rs. 20,000.
- (b) if the answer to part (a) above be in the affirmative what is the total number of such claims received and the number of claims so rejected under each of the above categories; and
- (c) whether Government are aware that the claims of displaced persons who have not been allotted any land in India are accepted *in toto*; if so, what are the reasons therefor?

THE MINISTER FOR REHABILI-TATION (SHRI A. P. JAIN): (a) Yes.

- (b) Information is not readily available.
- (c) Yes, the reason is that almost all displaced persons who have been allotted agricultural lands have also been allotted residential houses in village abadis.

#### IMPORT OF ART PENCILS

- \*316. SHRI C. G. K. REDDY: Will the Minister for Commerce AND INDUSTRY be pleased to state:
- (a) whether a licence for the import of 100,000 gross of "art" pencils from Japan was granted to a newspaper proprietor in Madras last year for consumption by this newspapers; and
- (b) whether the consignment has arrived, if so, (i) when it arrived; and (ii) whether the quality of the pencils was examined by the customs authorities and what was the result of such examination?

THE MINISTER FOR COMMERCE (SHRI D.P. KARMAR (AR) : (a) No, Sir.

(b) Does not arise.

### MILL-MADE DHOTIES

- \*317. SHRI KAMESHWARA SINGH: Will the Minister for COMMERCE AND INDUSTRY be pleased to State:
- (a) what effect the recent decision of Government to restrict the production of mill-made dhoties has produced in the market; and
- (b) the steps taken by Government to prevent the existing stock of mill-made dhoties, from going to the black market?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) It is too early to say what effect this restriction has produced in the market.

(b) Mill-made dhoties are now outside price control. The question of dhoties going into the black market, therefore, does not arise.

## PROPERTY CLAIMS OF DISPLACED PERSONS

\*318. Lt. Col. J.S. MANN: Will the Minister for REHABILITATIO be pleased to state: